

SPECIAL BENCH

ITEM NO.140

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.03/ALD/2024

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	DR. SURESH CHANDRA SRIVASTVA V/S ESS CEE BIOTECH (INDIA) PRIVATE LIMITED & ORS.
UNDER SECTION	213 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Yashoj Guglani, with Sh. Narender Thakur, Advs. : *For the Petitioner*

ORDER

Ld. Counsel representing the Petitioner is present through VC.

- 1. This being a Special Bench, at the request of the learned counsel representing the petitioner, the matter is adjourned for further hearing on 22nd August, 2024 before the Regular Bench.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**

18th July, 2024

*Pushpendra Kumar
(P.S.)*